

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-310  
(IB)-1874(ND)2019

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.  
V/s  
M/s. Sarveshwar Creations Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. C.S. Gupta, Adv. Anand Shukla  
For the Respondent : Ms. Manisha Saini, Adv., Ms. Mihika Gupta, Adv.

ORDER

Learned Counsel for the Petitioner submitted that reply has been filed before the Registry today itself. The same be brought on record. Be listed for final hearing on 16.12.2019.

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(SUMITA PURKAYASTHA)  
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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